

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 113/08/2019 O.A./260/603/2016 D K MOHARANA

-V/S-

D/O POSTITEM NO:58FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. D. K. Mallick, Ld. Counsel for the respondents is present and heard. He submits that the matter pertains to HRA and also it is the Single Bench matter. Since no one is present on behalf of the applicant on previous date i.e. on 08.07.2019 and the notice was sent to the applicant by the Registry on 10.04.2019, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>